

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-104/2001/8960/A

From :- Smti Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Shabnom Choudhury,
District & Sessions Judge,
Bajali, Pathsala.

Dated Guwahati, the 5th September, 2024.

Sub:- **Earned leave.**

Ref:- Your letter No. DJ/BAJ/2024/E/1017 dtd. 31.08.2024.

Madam,

With reference to the above, I am directed to inform you that you have been granted **17(seventeen) days of earned Leave from 17.09.2024 to 03.10.2024** (prefixing 14.09.2024 to 16.09.2024), **along with station leave permission, from the evening of 13.09.2024 till the morning of 04.10.2024.** Further, you are asked, to hand over charge to the Civil Judge (Sr. Dvn) & Assistant Sessions Judge, Bajali, and in her absence, to the next senior most Judicial Officer available at the station.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-104/2001/8961 - 8963/A, dated , 05-09-2024

Copy to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information. Copy of the application in prescribed format is sent herewith.
2. The Civil Judge (Sr. Dvn) & Assistant Sessions Judge, Bajali.
- ✓ 3. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

[Signature]